

methods are adjusted to the functioning level of the children in specific areas of disability. For blind children tactile and auditory training is provided whereas deaf children are provided with training in language and speech. Mentally retarded children are provided with more practice in the tasks to be learned. The evaluation procedures are also adjusted to the special needs of the the children.

[Translation]

**UGC Grants to Himachal Pradesh University**

4202. PROF. PREM KUMAR DHU-MAL: Will the PRIME MINISTER be pleased to state:

(a) whether University Grants Commission has received any proposal from Himachal Pradesh University seeking grants to encourage sports;

(b) if so, the amount sought, sanctioned and released; and

(c) the time by which the balance of the sanctioned amount would be released?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). Yes, Sir. According to the information furnished the University Grants Commission, the Commission received proposals from Himachal Pradesh University for assistance under the (NSO) National Sports Organisations programme. The Commission has agreed to provide assistance to the University according to availability of funds in a phased manner. It approved the construction of an outdoor stadium at a cost of Rs. 20.79 lakhs with the Commission's share limited to Rs. 7.50 lakhs. An amount of Rs. 6 lakhs has already been sanctioned in two instalments in August,

1969 and May, 1990 respectively. The balance would be sanctioned by the Commission depending upon the progress of work and on receipt of required documents from the University.

[English]

**Starting of Vocational Studies Courses in Himachal Pradesh University**

4203. PROF. PREM KUMAR DHU-MAL: Will the PRIME MINISTER be pleased to state:

(a) whether the University Grants Commission had received any proposal from the Himachal Pradesh for starting vocational studies course in that University;

(b) if so, whether the University Grants commission has approved the proposal; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Yes, Sir. According to the information furnished by the University Grants Commission, the 8th Plan proposals of Himachal Pradesh University received by the Commission include augmenting facilities for vocational studies. The Commission has agreed, in principle, that the University be assisted for instituting a Centre for Vocational Studies.

(c) Does not arise.

[Translation]

**Schools under National Sports Talents Contest Scheme**

4204. SHRI MAHESHWAR SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any proposal from some schools of Kullu and Manali and Himachal Pradesh for being them under the National Sports Talents Contest Scheme;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). A letter has been received by the Deputy Minister of Youth Affairs & Sports requesting, *inter-alia*, for adoption of the Government Higher Secondary School, Kullu and government Vijaya High School, Manali.

(c) The two schools can be considered for adoption by SAI under NSTC scheme if recommended by the Government of Himachal Pradesh, provided they fulfil the requisite criteria and the resource position permits of expansion.

#### **Abolition of State Administrative Tribunal in Himachal Pradesh**

4205. PROF. PREM KUMAR DHU-MAL: Will the PRIME MINISTER be pleased to state:

(a) whether Union Government have received a proposal from Government of Himachal Pradesh with regard to abolition of State Administrative Tribunal;

(b) if so, whether Union Government have since given its approval; and

(c) if not, the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) and (c). No, Sir. The State Govern-

ment has been requested to furnish certain additional information in the matter.

[English]

#### **Study of National Institute of Oceanography**

4206. SHRI SHANKERSINH VAGHELA:  
DR. A.K. PATEL:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the study report prepared by the National Institute of Oceanography which has pointed out that rise in sea level due to global warming will inundate Lakshdweep;

(b) if so, the details of this study report;

(c) the measures contemplated in this regard; and

(d) how much area is likely to be affected in this eventuality?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) The research article on "Vulnerability of Indian coastal region to damage from sea level rise" by scientists of National Institute of Oceanography, Goa, published in the journal 'Current Science, In February, 1990, identifies Lakshadweep archipelago as a most vulnerable region to inundation from sea level rise. It is also pointed out in this article that there is uncertainty about the estimates relating to global sea level for the year 2050; these vary from 23.8 cms to 106.7 cms and for the year 2100 from 56.2 cms to 345.9 cms.

(c) Long term, stable and reliable data